

P R E F A C E

This publication contains a brief resume' of work done by Lok Sabha during the Fourth Session of Fifth Lok Sabha, 1972.

S. L. SHAKDHER,

Secretary.

NEW DELHI;
July 19, 1972.

CONTENTS

	PAGE
1. DURATION OF SESSION	1
2. ADJOURNMENT MOTION	1
3. BILLS—	
(i) Government Bills	2
(ii) Private Members' Bills	11
4. CALLING ATTENTION STATEMENTS	20
5. DIVISIONS	24
6. FINANCIAL BUSINESS—	
(i) Railway Budget	24
(ii) General Budget	24
7. LEAVE OF ABSENCE	27
8. MOTIONS—	
(i) Motions under Rules 191 and 342	28
(ii) Motion under Rule 374 for suspension of Member	29
(iii) Motion re: termination of suspension of Member	29
(iv) Motions under Rule 388 for suspension of rule	29
9. OATH OR AFFIRMATION	30
10. OBITUARY REFERENCES	31
11. PAPERS LAID ON THE TABLE	32
12. PERSONAL EXPLANATION UNDER RULE 357	32
13. PRESIDENT'S ADDRESS	33
14. PRIVILEGE MATTERS	34
15. QUESTIONS—	
(i) Starred	36
(ii) Unstarred	36
(iii) Short Notice	36
(iv) Half-an-Hour discussions arising out of answers to questions	36
16. RESIGNATIONS BY MEMBERS	36
17. RESOLUTIONS—	
Private Members' Resolutions	37

	PAGE
18. SHORT DURATION DISCUSSIONS (RULE 193)	38
19. SPEAKER—	
Announcements	39
20. STATEMENTS BY MINISTERS—	
(i) <i>Suo moto</i> statements made/laid under Rule 372	39
(ii) Correcting information regarding Starred Questions under Direction 16	41
21. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF BUSINESS	42

**'RESUME' OF WORK DONE BY LOK SABHA DURING THE FOURTH
SESSION OF FIFTH LOK SABHA MARCH—JUNE, 1972**

1. DURATION OF SESSION

Date of commencement	13th March, 1972	<i>(Session Commence late due elections State Legis.)</i>
Date of adjournment <i>sine die</i>	1st June, 1972	
Date of prorogation	3rd June, 1972	
Number of days of sittings	57	
Number of hours of sittings	360 hours and 5 minutes	

2. ADJOURNMENT MOTION

Subject	Name of Members	Date on which brought before the House	Remarks
Government's failure to institute an enquiry into the alleged breach of law by a Calcutta business house which donated Rupees five lakhs to the Ruling Congress election campaign.	Shri Atal Bihari Vajpayee	19-5-1972	Consent withheld by the Speaker.

3. BILLS

(i) Government Bills

S. No.	Title of the Bill	Date of introduction	Date of laying on the Table (in case of Bills passed by Rajya Sabha)	Date of Discussion in Lok Sabha	Time taken	No. of amendments tabled	No. of amendments carried	Progress/Remarks
1	2	3	4	5	6	7	8	9

H M

1. The Payment of (Earlier Gratuity Bill, 1971. session—10-12-71)

15-3-72
(Motion for extension of time for presentation of the Report of the Select Committee)

A motion for extension of time for presentation of the Report of the Select Committee upto the 1st May, 1972 was adopted. Report of Select Committee presented.

2. The Appropriation Bill, 1972.

15-3-72
(Consideration & Passing)

Passed.

3.	The Appropriation (No. 2) Bill, 1972.	15-3-72 (Consideration and passing)	—	0 01	—	—	Passed.
4.	The Central Sales Tax (Amendment) Bill, 1971.	(Earlier session—5-8-71)	—	0 01	—	—	A motion for further extension of time for presentation of the Report of the Select Committee upto the last day of the next session was adopted.
5.	The Appropriation (Railways) Bill, 1972.	16-3-72 (Consideration and passing)	—	0 16	—	—	Passed.
6.	The Appropriation (Railways) No. 2 Bill, 1972.	16-3-72 (Consideration and passing)	—	0 02	—	—	Passed.
7.	The Finance Bill, 1972.	15-5-72 16-5-72 17-5-72 18-5-72— (Consideration and passing)	—	12 19	20	5	Passed as amended.
8.	The Taxation Laws (Amendment) Bill, 1971.	(Earlier Session—12-8-71)	—	0 01	—	—	A motion for further extension of time for presentation of the Report of the Select Committee upto the 10th May, 1972 was adopted.
		10-5-72	—	—	—	—	Report of the Select Committee presented.

					H. M.				
9.	The Diplomatic Relations (Vienna Convention) Bill, 1971.	(Earlier session—25-11-71)	—	18-3-72 (Motion for extension of time for presentation of the Report of the Select Committee)	0 01	—	—	—	A motion for extension of time for presentation of the Report of the Select Committee upto the last day of the current session was adopted.
10.	The Appropriation (Railways) Vote on Account Bill, 1972.	20-3-72	—	24-5-72 20-3-72 (Consideration and passing)	0 02	—	—	—	Report of Select Committee presented. Passed.
11.	The Armed Forces (Assam and Manipur) Special Powers (Amendment) Bill, 1972, as passed by Rajya Sabha.	—	21-3-72	28-5-72 (Consideration and passing)	1 46	—	—	—	Passed.
12.	The Marine Products Export Development Authority Bill, 1972.	25-3-72	—	28-5-72 29-3-72 (Consideration and passing)	2 24	10	—	1	Passed as amended.
13.	The Appropriation (Vote on Account) Bill, 1972.	25-3-72	—	25-3-72 (Consideration & passing)	0 02	—	—	—	Passed.
14.	The Aircraft (Amendment) Bill, 1971.	(Earlier Session—21-12-71)	—	28-3-72 (Consideration and passing)	1 24	2	—	2	Passed as amended.

15. The Contingency Fund of India (Amendment) Bill, 1972.	29-3-72	—	4-4-72 (Consideration and passing)	1 11	—	—	Passed.
16. The Indian Copper Corporation (Taking over of Management) Bill, 1972.	29-3-72	—	4-4-72 (Consideration and passing)	3 04	2	—	Passed
17. The Delhi Co-operative Societies Bill, 1972.	29-3-72	—	10-4-72 (Consideration and passing)	2 16	5	1	Passed as amended.
18. The Administrative General (Amendment) Bill, 1972, as passed by Rajya Sabha.	—	4-4-72	7-4-72 (Consideration and passing)	0 23	—	—	Passed
19. The Public Works (Extension of Limitation) (Delhi Amendment) Bill, 1972, as passed by Rajya Sabha.	—	4-4-72	7-4-72 (Consideration and passing)	0 41	—	—	Passed
20. The Newspapers (Price Control) Bill, 1971.	(Earlier session—20-12-71)	5-4-72	19-5-72 Consideration of amendments made by Rajya Sabha	0 01	—	—	Amendments made by Rajya Sabha on 3rd April, 1972 agreed to by Lok Sabha.
21. The National Service Bill, 1972.	5-4-72	—	22-5-72 (Consideration and passing)	0 18 1 27	14	—	Passed.

					H. M.			
22.	The Maternity Benefit (Amendment) Bill, 1972, as passed by Rajya Sabha.	—	6-4-72	25-5-72 (Consideration and passing)	0 08	—	—	Passed.
23.	The Drugs and Cosmetics (Amendment) Bill, 1972, as passed by Rajya Sabha.	—	6-4-72	25-5-72 (Consideration and passing)	0 09	—	—	Passed.
24.	The Prevention of Food Adulteration (Extension to Kohima and Mokokchung Districts) Bill, 1971.	(Earlier Session 22-11-71)	6-4-72	1-6-72 (Consideration of amendments made by Rajya Sabha).	0 04			Amendments made by Rajya Sabha on 4th April, 1972, agreed to by Lok Sabha.
25.	The Departmental Inquiries (Enforcement of Attendance and Production of Documents) Bill, 1971.	(Earlier Session 24-11-71)	6-4-72	24-5-72 (Consideration of amendments made by Rajya Sabha).	0 02			Amendments made by Rajya Sabha on 4th April, 1972, agreed to by Lok Sabha.
26.	The Cantonments (Extension of Rent Control Laws) Amendment Bill, 1972, as passed by Rajya Sabha.	..	7-4-72	26-5-72 (Consideration and passing).	0 24	..		Passed
27.	The Hire-purchase Bill, 1972, as passed by Rajya Sabha.		10-4-72	30-5-72 31-5-72 (Consideration and passing).	1 33	29		Passed

*28. The Industrial Disputes (Amendment) Bill, 1972, as passed by Rajya Sabha.	11-4-72	25-5-72 26-5-72 (Consideration and passing).	14	I	Passed as amended.
29. The Secunderabad and Aurangabad Cantonments House Rent Control Law (Repeal) Bill, 1972, as passed by Rajya Sabha.	11-4-72	26-5-72 (Consideration and passing).	Passed
30. The Untouchability (Offences) Amendment and Miscellaneous Provision Bill, 1972.	13-4-72	23-5-72 30-5-72 (Consideration and passing).	15	I	An amendment for reference of the Bill to a Joint Committee with instructions to report by the last day of the first week of the next session was adopted.
31. The Architects Bill, 1972, as passed by Rajya Sabha.	14-4-72	24-5-72 (Consideration and passing).	7		Passed
32. The Constitution (Twenty-ninth Amendment) Bill, 1972.	26-4-72	..	2	..	Pending.
33. The General Insurance (Emergency Provisions) Amendment Bill, 1972.	9-5-72	22-5-72 (Consideration and passing)	0-04 0-05		Passed

*The Bill was introduced in Rajya Sabha as "The Industrial Disputes (Second Amendment) Bill, 1971". The short title of the Bill was changed to the Industrial Disputes (Amendment) Bill, 1972, by Rajya Sabha through an amendment to Clause 1.

					H. M.L.			
34.	The Appropriation (No. 3) Bill, 1972.	12-5-72	..	12-5-72 (Consideration and passing)	0 15	Passed
35.	The Mines (Amendment) Bill, 1972.	22-5-72	..	25-5-72 (Motion for reference of the Bill to a Joint Committee)	0 02	27	..	Motion for reference of the Bill to a Joint Committee with instructions to report by the last day of the first week of the next session was adopted.
36.	The Appropriation (Railways) No. 3 Bill, 1972.	22-5-72	..	22-5-72 (Consideration and passing).	0 08	Passed
37.	The Salaries and Allowances of Members of Parliament (Amendment) Bill, 1971.	(Earlier session)—20-12-71	..	22-5-72 (Consideration and passing)	0 21	6	5	Passed as amended.
38.	The Constitution (Thirtieth Amendment) Bill, 1972.	24-5-72	Pending.
39.	The Homoeopathy Central Council Bill, 1971 <i>As introduced in Rajya Sabha.</i>		..	24-5-72 (Motion for concurrence to refer the Bill to a Joint Committee)	0 02	Motion for concurrence adopted.
40.	The Taxation Laws to (Extension to Jammu and Kashmir) Bill, 1972.	26-5-72	..	30-5-72 (Consideration and passing)	0 31	Passed

*41. The Constitution (Thirty-first Amendment) Bill, 1972.	26-5-72	..	29-5-72 (Consideration and passing)	and	1 38	3	3	Passed as amended.
@42. The Constitution (Thirty-second Amendment) Bill, 1972.	26-5-72	..	29-5-72 (Consideration and passing)	and	1 25	2	1	Passed as amended.
43. The Delhi Lands (Restrictions on Transfer) Bill, 1972.	26-5-72	..	30-5-72 (Consideration and passing)	and	0 59	4		Passed,
44. The General Insurance Business (Nationalisation) Bill, 1972.	29-5-72	..	30-5-72 (Motion for reference of the Bill to a Joint Committee)		0 05 0 04	1		Motion for reference of the Bill to a Joint Committee with instructions to report by the first day of the next session was adopted.
45. The Aligarh Muslim University (Amendment) Bill, 1972.	29-5-72	..	31-5-72 1-6-72 (Consideration and passing)		0 28 7 54	207	76	Passed as amended.
46. The University Grants Commission (Amendment) Bill, 1972.	29-5-72	..	30-5-72 (Consideration and passing)	and	1 01	1	..	Passed

*The short title of the Bill was changed to "The Constitution (Twenty-eighth Amendment) Bill, 1972" by Lok Sabha through an amendment to clause 1.

@The short title of the Bill was changed to "The Constitution (Twenty-ninth Amendment) Bill, 1972" by Lok Sabha through an amendment to clause 1.

1 2 3 4 5 6 7 8 9

					H.M.				
47.	The Distributed Areas (Special Courts) Bill, 1972.	31-5-72			..				Pending.
48.	The Criminal Law (Amendment) Bill, 1972.	31-5-72	1-6-72 (Consideration and passing)		0 11 0 50	11	2	Passed as amended.	

SUMMARY

1.	Bills pending at the end of the last session	8
2.	Bills Introduced	28
3.	Bills passed by Rajya Sabha and laid on the Table	10
4.	Bills returned by Rajya Sabha with amendments and laid on the Table	3
5.	Bills passed	37*
6.	Bills referred to Select Committee	Nil
7.	Bills referred to Joint Committee	3
8.	Bills originating in, and referred to Joint Committee by Rajya Sabha, in respect of which motion for concurrence was adopted by Lok Sabha	1
9.	Bills withdrawn	Nil
10.	Bills pending at the end of the session vide para No. 698 of Lok Sabha Bn. (II) dated the 7th June, 1972	12

*Includes 3 Bills, originating in and passed by Lok Sabha, in respect of which amendments made by Rajya Sabha were agreed to by Lok Sabha.

(ii) Private Members' Bills

Sl. No.	Title of Bill and Member-in-Charge	Date of introduction	Date of laying on the Table (in case of Bills passed by Rajya Sabha)	Date of discussion in Lok Sabha	Time taken	No. of amendments tabled	No. of amendments carried	Progress/Remarks
1	The Constitution (Amendment) Bill, 1972 (insertion of new article 63A and omission of article 64 etc.) by Dr. Mahipatray Mehta.	3	4	5	6	7	8	9
		17-3-72			H M	Pending
2	The Chartered Accountants (Amendment) Bill, 1972 (Amendment of sections 2, 5, etc.) by Shri R. P. Ulaganambi.	17-3-72			Pending

1	2	3	4	5	6	7	8	9
3	The Factories (Amendment) Bill, 1972 (Insertion of new section 9A) by Shri S. C. Samanta.	17-3-72		..	H M	Pending
4	*The Film Industry Workers Bill, 1972 by Shri S. C. Samanta.	17-3-72		14-4-72 28-4-72	2.06	3		Withdrawn
5	The Indian Post Office (Amendment) Bill, 1972 (Amendment of sections 68 and 69) by Shri S. C. Samanta.	17-3-72					..	Pending
6	The Constitution (Amendment) Bill, 1972 (Amendment of articles 59, 66, etc.) by Shri S. C. Samanta.	17-3-72				Pending
7	The Indian Penal Code (Amendment) Bill, 1972 (Substitution of section 153 A) by Shrimati Subhadra Joshi.	17-3-72	..	30-3-72 14-4-72	3.18	2	..	Withdrawn

13

8	The Freedom Fighters (Appreciation of Services) Bill, 1971 by Shri Shibban Lal Saksena.	(Earlier Session— 23-7-71)	..	(Earlier Session— 3-12-71, 17-12-71 17-3-72)	..	14	2.17 (Excluding 3 hours and 7 minutes already taken dur- ing third Session)	Withdrawn
9	The Constitution (Amendment) Bill, 1971 (<i>Amendment of article 141 and insertion of new article 143A, etc.</i>) by Shri C.M. Stephen.	(Earlier Session— 5-8-71) 1	..	17-3-72 30-3-72	1.04	Withdrawn
10	The Practising Architects Bill, 1972 by Shri K. Lakshappa.	30-3-72	Removed from the register of pending Bills.
11	The Constitution (Amendment) Bill, 1972 (<i>Amendment of articles 74, 75, etc.</i>) by Shri A.K. Gopalan.	30-3-72	Pending
12	The Constitution (Amendment) Bill, 1972 (<i>Amendment of Eighth Schedule</i>) by Dr. Karni Singh.	30-3-72	Pending
13	The Price Control Bill, 1972 by Dr. Karni Singh.	30-3-72	Pending

*On behalf of Shri S.C. Samanta, Shri Ramsahai Pandey moved the motion for consideration of the Bill.

19	The Constitution (Amendment) Bill, 1972 (Amendment of Ninth Schedule) by Shri C. K. Chandrappan.	28-4-72	12-5-72 26-5-72	1-28	2	..	Withdrawn
20	The Utilization of Cultivable Railway Land Bill, 1972 by Shri Narendra Singh Bisht.	28-4-72	Pending
21	The Constitution (Amendment) Bill, 1971 (Amendment of Seventh Schedule) by Shri S. C. Samanta,	(Earlier Session— 28-5-71)	28-4-72 12-5-72	1-42	3	1	An amendment for circulation of the Bill for the purpose of eliciting opinion thereon by the 23rd October, 1972 moved by Shri Subodh Hansda was adopted on 12-5-72.
22	The Constitution (Amendment) Bill, 1972 (Amendment of Eighth Schedule) by Shri Bhogendra Jha	12-5-72	Pending
23	The Constitution (Amendment) Bill, 1972 (Substitution of article 168 and omission of article 169, etc.) by Shri Bhogendra Jha.	12-5-72	Pending

2	3	4	5	6	7	8	9
24	12-5-72		..	H M ..			Pending
The Ancient Monuments and Archaeological Sites and Remains (Amendment) Bill, 1972 (<i>insertion of new section 20A</i>) by Shri R. P. Ulaganambi.							
25	26-5-72	Pending
The Prevention of Food Adulteration (Amendment) Bill, 1972 (<i>Amendment of sections 2, 7, etc.</i>) by Shri B. S. Bhauru.							
26	26-5-72	Pending
The Prevention of Lotteries Bill, 1972 by Shri Anandi Charan Das.							
27	26-5-72	Pending
The Ban on Communal Political Parties Bill, 1972 by Shri Samar Guha.							
28	26-5-72	Pending
The Freedom of Entry to Public Places of Worship Bill, 1972 by Shri Samar Guha.							

29	The Civil Liberties Commissions Bill, 1972 by Dr. Karni Singh.	26-5-72	Pending
30	The Constitution (Amendment) Bill, 1972 (<i>Substitution of article 335</i>) by Shri C. T. Dhanda-pani.	26-5-72	Pending
31	The Factories (Amendment) Bill, 1972 (<i>Amendment of section 2</i>) by Shri C. T. Dhanda-pani.	26-5-72	Pending
32	The Railways (Abolition of Casual Labour) Bill, 1972 by Shri Hukam Chand Kachwai.	26-5-72	Pending
33	The Domestic Workers (Conditions of Service) Bill, 1972 by Shri Hukam Chand Kachwai.	26-5-72	Pending
34	The Constitution (Amendment) Bill, 1972 (<i>Amendment of Seventh Schedule</i>) by Shri Arjun Sethi.	26-5-72	Pending

1	2	3	4	5	6	7	8	9
35	The Constitution (Amendment) Bill, 1972 (<i>Amendments of articles 74 and 163</i>) by Shri Hukam Chandra and Kachwai.	26-5-72	H M	Pending
36	The Trade Unions (Recognition) Bill, 1972 by Shri Hukam Chand Kachwai.	26-5-72	Pending
37	The Constitution (Amendment) Bill, 1972 (<i>Amendment of article 19 and substitution of article 326</i>) by Shri Sukhdeo Prasad Verma.	26-5-72	Pending
38	The Constitution (Amendment) Bill, 1972 (<i>Substitution of article 330 and amendment of article 332, etc.</i>) by Shri R. P. Ulaganambi.	26-5-72	Pending
39	The Age Relaxation (Services) Bill, 1971 by Shri B. K. Das-chowdhury.	(Barrier Session—11-6-71)	..	26-5-72	1.41	Withdrawn
40	The Constitution (Amendment) Bill, 1971 (<i>Amendment of article 74</i>) by Dr. Karni Singh.	(Barrier Session—11-6-71)	..	26-5-72	0.35	Discussion on the motion for consideration not concluded. Pending.

Summary

1. Bills pending at the end of last Session	73
2. Bills introduced	35
3. Motion for consideration negatived
4. Motion for introduction negatived
5. Debate adjourned
6. Bills withdrawn	6
7. Part-discussed	I
8. Bill circulated for eliciting opinion thereon	I
9. Bills pending at the end of the Session <i>vide</i> para No. 699 of Bulletin- Part II date 7-6-72	97*

*5 Bills removed from the Register of pending Bills.

4. CALLING ATTENTION STATEMENTS

Sl. No.	Brief Subject	Name of the Member who called attention	Name of the Minister <u>Date of Statement</u>	Time taken
1	2	3	4	5
				H. M.
1.	Hijacking of an International plane after its departure from Delhi Airport on 22-2-1972.	Shri Madhu Dandavate	Dr. Karan Singh <u>14-3-1972</u>	0 15
✓ 2.	Death of 100 persons in Delhi due to liquor poisoning.	Shri Shashi Bhushan	Shri K. C. Pant <u>15-3-1972</u>	0 19
3.	Disparities in sugar-cane prices not in proportion with price of sugar sold in the market or with the recovery of sugar assessed in the factories.	Shri S. Radhakrishnan	Shri Fakhruddin Ali Ahmed <u>16-3-1972</u>	0 44
4.	Anti-India rally in Saigon protesting against India's Chairmanship of the International Control Commission.]]	Shri R. K. Sinha	Shri Surendra Pal Singh <u>17-3-1972</u>	0 15
5.	Lack of sale of cotton in Gujarat and other States due to imposition of stock credit and contract controls.	Shri Prasannabhai Mehta	Shri A. C. George <u>22-3-1972</u>	0 30
6.	Discontent among handloom and powerloom weavers in U.P. on account of high yarn price, non-availability of financial assistance from nationalised banks and non-disposal of accumulated stock.	Shri Narasingh Narain Pandey	Shri A. C. George <u>28-3-1972</u>	0 35
7.	The resumption of nunn-running from Kerala to Europe.	Shri R. K. Sinha	Sardar Swaran Singh <u>29-3-1972</u>	0 20
8.	Closure of cotton spinning yards of Kerala.	Shri C. M. Stephen	Shri A. C. George <u>30-3-1972</u>	0 28

1	2	3	4	5
				H.M.
9.	Disruption of the banking system of Andhra Pradesh following the agitation in Andhra Bank Ltd., State Bank of India and the Reserve Bank of India.	Shri Ramavatar Shastri	Shri K. R. Ganesh 3-4-1972	c 38
10.	Deaths in the Capital once again due to liquor poisoning.	Shri Mukhtiar Singh Malik	Shri K. C. Pant 5-4-1972	o 49
11.	Unearthing of a forged postal stamp racket.	Shri D. K. Panda	Shri H. N. Bahuguna 6-4-1972	o 24
12.	Harassment of Indian students in the U.S.A.	Shri C. K. Chandrappan	Shri Surendra Pal Singh 7-4-1972	o 42
13.	Launching of massive air and naval operations and threat of use of nuclear weapons by U.S.A. against North Vietnam.	Shri S. M. Banerjee	Sardar Swaran Singh 10-4-1972	o 48
14.	Arrival of a large number of Bihari Muslims from Bangladesh into Bihar.	Shri Atal Bihari Vajpayee	Shri K. C. Pant 11-4-1972	o 27
15.	Reduction in the procurement price of wheat and resentment among peasants in Punjab and other States.	Shri K. M. 'Madhukar'	Shri Fakhruddin Ali Ahmed 12-4-1972	o 38
16.	Closure of 123 factories in Udyam Nagar, Kolhapur, Maharashtra.	Shri Rajaram Dadasaheb Nimbalkar	Shri Moinul Haque Chaudhury 13-4-1972	o 35
17.	Drought and famine conditions in Orissa, Rajasthan, Bihar, West Bengal and other States.	Shri Phool Chand Verma	Shri Annasahib P. Shinde 14-4-1972	o 51
18.	Revival of 'go-slow' agitation by engineers of the Indian Airlines for higher pay and allowances.	Shri Ramshahai Pandey	Dr. Karan Singh 17-4-1972	o 40
19.	Closure of textile mills in Ahmedabad.	Shri Bheosahaib Dhamankar	Shri A. C. George 19-4-1972	o 29
20.	Infiltration of armed Pakistani Razakars into Bihar, Bengal and Assam.	Shri R. V. Bade	Shri K. C. Pant 20-4-1972	o 36

1	2	3	4	5
21.	South Vietnam National Assembly's demand to immediately expel the Indian delegation to the International Control Commission.	Shri Indrajit Gupta	Sardar Swaran Singh <hr/> 21-4-1972	0 33
22.	Trafficking in Adivasi girls in Orissa.	Shri D. K. Panda	Shri Ram Niwas Mirdha <hr/> 25-4-1972	0 30
23.	Death of 4 persons in a blast in a tunnel of Beas-Sutlej Project in Himachal Pradesh.	Shri Virbhadra Singh	Shri Baijnath Kureel <hr/> 26-4-1972	0 15
24.	Leakage of coaltar fumes from the Rourkela Steel Plant.	Shri Arjun Sethi	Shri S. Mohan Kumaramangalam <hr/> 27-4-1972	0 14
25.	Fraud on a nationalised bank in Calcutta involving Rupees sixty lakhs.	Shri Chintamani Panigrahi	Shri K. R. Ganesh <hr/> 28-4-1972	0 18
26.	Assault and maltreatment of Indian passengers by Air France officials at Palam Airport.	Shri B. K. Daschowdhury	Dr. Karan Singh <hr/> 3-5-1972	0 38
27.	Arrest of 3 students of the Delhi University on charges of distributing hashish.	Shri Jyotirmoy Bosu	Shri K. C. Pant <hr/> 5-5-1972	0 40
28.	Pakistani attack on Indian positions in the Tithwal sector of Jammu and Kashmir.	Shri Piloo Mody	Shri Jagjivan Ram <hr/> 9-5-1972	0 32
29.	Drastic curtailment in outlay on Nagarjunsagar Project in Andhra Pradesh	Shri P. Narasimha Reddy	Shri Baijnath Kureel <hr/> 10-5-1972	0 18
30.	Warning by Bhakra Management Board to discontinue power supply to Delhi Electric Supply Undertaking for its failure to clear the arrears.	Shri Hukam Chand Kachwai	Shri Baijnath Kureel <hr/> 11-5-1972	0 25
31.	Apprehension of submer- sion of 1000 villages of U.P. near the Buxar-Koiloor embankment consequent upon pro- posed construction of the embankment by Bihar Government.	Shri Jharkande Rai	Shri Baijnath Kureel <hr/> 15-5-1972	0 25

1	2	3	4	5
				H.M.
32.	Inadequate customs arrangements at Tiruchirappalli, thereby encouraging large scale smuggling from abroad.	Shri Jyotirmoy Bosu	Shri K. R. Ganesh <hr/> 16-5-1972	0 33
33.	Remarks of the U.N. Secretary General about India withholding co-operation to U.N. Observers in Kashmir.	Shri Hari Kishore Singh	Sardar Swaran Singh <hr/> 17-5-1972	0 56
34.	Water crisis in Delhi	Shri Shashi Bhushan	Shri D. P. Chattopadhyay <hr/> 18-5-1972	0 35
35.	C.I.A. activities in the district of Bikaner-Ganganagar by Rajasthan University research scholars Mr. Richard N. Blue and Mr. Darrel A. Frohrib belonging to the State Department and the Ministry of Defence of U.S.A.	Shri Jagannathrao Joshi	Shri K. C. Pant <hr/> 19-5-1972	0 30
36.	Decision to transfer the administrative control of the National Fitness Corps to State Governments without finalising the service conditions of 7000 instructors.	Shri Atal Bihari Vajpayee	Prof. S. Nurul Hasan <hr/> 22-5-1972	0 40
37.	Danger of 8000 families being submerged in the Pong Dam area in the ensuing monsoons.	Shri Virbhadra Singh	Shri Baijnath Kureel <hr/> 24-5-1972	0 43
38.	Possibilities of extensive circulation in Western countries of erroneous Soviet maps of India depicting portions of Indian territory in NEFA and Aksai Chin as part of China.	Shri B. K. Daschowdhury	Sardar Swaran Singh <hr/> 25-5-1972	0 49

5. DIVISIONS

Number of Divisions held

23

6. FINANCIAL BUSINESS

Subject	Date of presentation	Date(s) of discussion	Time taken
1	2	3	4
(i) Railway Budget			H. M.
Budget (Railways) for 1972-73	14-3-72	17-3-72 } 18-3-72 } 20-3-72 } General Discussion	0 59 9 22
		20-3-72 Voting on Demands for Grants on Account. [Voted without discussion.]	0 03
		18-5-72 } 19-5-72 } Discussion and voting on Demands for Grants. 22-5-72 }	5 44
Supplementary Demands for Grants in respect of Budget (Railways) for 1971-72	13-3-72	15-3-72 Discussion and voting on Supplementary Demands for Grants (Railways).	1 30
Demands for Excess Grants in respect of Budget (Railways) for 1969-70	13-3-72	15-3-72 Discussion and voting on Demands for Excess Grants (Railways)	0 20
(ii) General Budget			
Budget (General) for 1972-73	X 16-3-72	20-3-72 } 21-3-72 } 22-3-72 } General Discussion. 24-3-72 } 25-3-72 }	1 03 17 06
		25-3-72 Voting on Demands for Grants on Account. [Voted without discussion]	0 01
		Discussion and voting on Demands for Grants	
		11-4-72 Irrigation and Power.	4 52

x *filled in on 24/3/72 on 12/1/72*

1	2	3	4	H.M.
12-4-72 } 13-4-72 }	*Education and Social Welfare *Culture	6	24	✓
13-4-72 } 14-4-72 }	Science and Technology	2	58	✓
14-4-72 } 17-4-72 } 18-4-72 }	Communications	2	59	✓
18-4-72 } 19-4-72 }	Agriculture	7	39	✓
20-4-72 } 21-4-72 } 24-4-72 }	Home Affairs	7	20	✓
24-4-72	Information and Broad- casting	4	27	✓
24-4-72 } 25-4-72 } 26-4-72 }	External Affairs	6	51	✓
26-4-72 } 27-4-72 }	Industrial Development	5	60	✓
27-4-72 } 28-4-72 } 2-5-72 }	Defence	7	19	✓
2-5-72 } 3-5-72 }	Labour and Rehabili- tation.	5	22	✓
3-5-72 } 4-5-72 }	Steel and Mines	5	29	✓
4-5-72 } 5-5-72 } 9-5-72 }	Petroleum and Chemi- cals	4	57	✓
9-5-72	Law and Justice	1	54	
9-5-72	Company Affairs	1	49	✓
9-5-72 } 10-5-72 }	Shipping and Trans- port	3	59	✓
10-5-72	Works and Housing	2	23	✓
10-5-72 } 11-5-72 }	Health and Family Plan- ning.	3	02	✓
11-5-72	Tourism and Civil Avia- tion	3	26	✓

*Discussed together.

1	2	3	4
			H. M.
	11-5-72 12-5-72	Foreign Trade	3 03
	12-5-72 at 3-30 P. M. Gullofin- ed.	Finance Planning Atomic Energy Electronics Parliamentary Affairs Supply Lok Sabha Rajya Sabha Secretariat of Vice- President.	0 02
	Total time taken on Demands for Grants.		<u>91 15</u>
Supplementary Demands for Grants in respect of Budget (General) for 1971-72.	13-3-72	15-3-72 } Discussion and voting on Supplementary De- mands for Grants (General).	1 10
Demands for Excess Grants in respect of Budget (General) for 1969-70.	13-3-72	15-3-72 } Discussion and voting on Demands for Excess Grants (General).	0 12

7. LEAVE OF ABSENCE

Sl. No.	Name of Member	Period for which leave granted	Date when leave granted
1	2	3	4
1.	Shri Somnath Chatterjee	18-11-71 to 10-12-71	} 14-4-72
2.	Shri C. K. Jaffer Sharief	29-11-71 to 18-12-71	
3.	Shri Martand Singh	28-7-71 to 12-8-71 and	
4.	Shri T. H. Gavitt	15-11-71 to 20-12-71 13-3-72 to 20-4-72	
5.	Shri M. Muthuswamy	13-4-72 to 20-5-72	
6.	Shri Umed Singh Rathia	13-3-72 to 11-4-72	
7.	Shri ^{San} Rajachandran Kadannappalli	30-3-72 ¹⁵ to 18-4-72	} 28-4-72
8.	Shri Satish Chandra	18-4-72 to 31-5-72	
9.	Shri Vikram Mahajan	18-4-72 to 8-5-72	
10.	Shri Bishwanath Jhunjhunwala	28-3-72 to 24-4-72	
11.	Shri C.K. Jaffer Sharief	24-3-72 to 21-4-72	
12.	Shri Anant Prasad Sharma	24-4-72 to 12-5-72	
13.	Shri T. H. Gavitt	21-4-72 to 10-5-72	
14.	Shri S. R. Damani	5-4-72 to 5-5-72	
15.	Shri S. R. Damani	6-5-72 to 31-5-72	
16.	Shri C.K. Jaffer Sharief	22-4-72 to 31-5-72	
17.	Shri Genda Singh	26-3-72 to 20-5-72	} 24-5-72
18.	Shri T.H. Gavitt	11-5-72 to 25-5-72	

8. MOTIONS

(i) Motions Under Rules 191 and 342

Sl. No.	Brief subject	Under Rule	Name of Member who moved	Date(s) of discussion	Time taken	Ministry/Department concerned	Remarks
1	2	3	4	5	6	7	8
1	Fourth Plan Mid-term Appraisal.	342	Shri C. Subramaniam	5-4-72 6-4-72	H — M 8 — 31	Planning	—
2	Twentieth and Twenty-first Reports of the U.P.S.C	191	Shri Ram Nirwas Mirdha	10-4-72	1 — 50	Home Affairs	Adopted
3	Statement laid on the Table by the Minister of Agriculture on 9-5-72 regarding suicide by Dr. V.H. Shah, a scientist of I.A.R.I., New Delhi.	342	Shri Atal Bihari Vajpayee	25-5-72	3 — 05	Agriculture	—
4	Allegations made, with the support of photostat copy, during the debate on the Finance Bill by Shri Jyotirmoy Bosu that the Managing Director of Duncan Bros. Ltd., Calcutta had got published a large number of posters in clear violation of the Company Law.	342	Shri Jyotirmoy Bosu	31-5-72	6 — 09	Prime Minister's Secretariat — Finance Company Affairs.	—

(ii) Motion under Rule 374 for suspension of Member

Brief Subject	Name of Member who moved	Date on which moved	Time taken	Remarks
			H.M.	
Suspension of Shri Hukam Chand Kachwai from the service of the House for three days.	Shri Raj Bahadur	2-5-72	0-10	Adopted.

(iii) Motion re : termination of suspension of Member

Brief Subject	Name of Member who moved	Date on which moved	Time taken	Remarks
			H.M.	
Termination of suspension of Shri Hukam Chand Kachwai with immediate effect.	Shri Era Sezhiyan	3-5-72	0-40	Adopted at 1.25 P.M.

(iv) Motions under Rule 388 for suspension of rule

Sl. No.	Brief Subject	Member	Date on which motion moved	Time taken	Remarks
1	Suspension of the first proviso to Rule 74 in its application to the motion for reference of the Mines (Amendment) Bill, 1972, to a Joint Committee of the Houses.	Shri R.K. Khadilkar	25-5-72	H.M. —	Adopted
2	Suspension of the first proviso to Rule 74 in its application to the motion for reference of the General Insurance Business (Nationalisation) Bill, 1972, to a Joint Committee of the Houses.	Shri Y.B. Chavan	30-5-72	0-37	Adopted

9. OATH OR AFFIRMATION

Sl. No.	Name	Constituency	State	Language of oath/affirmation	Date
1	Shri L.N. Mishra	Darbhangha	Bihar	Hindi (Oath)	13-3-72
2	Shri Vasant Sathc	Akola	Maharashtra	English (affirmation)	16-3-72
3	Shri Raghunandan Lal Bhatia	Amritsar	Punjab	English (Oath)	16-3-72
4	Shri Chandra Mohan Sinha	Mayurbhanj	Orissa	English (Oath)	18-3-72
5	Shri K. Marak	Tura	Meghalaya	English(affirmation)	20-3-72
6	Shri Muhammed Khuda Bukshh	Murshidabad	West Bengal	English (Oath)	21-3-72
7	Shri Giridhar Gomango	Koraput	Orissa	English (Oath)	22-3-72
8	Shri Biren Engti	Diphu	Assam	English (Oath)	28-3-72
9	Shri Sangliana	Mizoram	Mizoram	English (Oath)	11-5-72
10	Shri Arvindkumar Mohanlal Patel	Rajkot	Gujarat	Hindi (affirmation)	31-5-72

1	2	3	4	5	6
X 14	Syed Nausherali, Member of the Provisional Parliament.	6-4-72	7-4-72	H.M. 0-06	
✓ 15	Shri H. Sitarama Reddy, Member of the Constituent Assembly and the First Lok Sabha.	21-4-72	25-4-72	0-04	
✓ 16	Shri Kamalnayan Bajaj, Member of the Second, Third and Fourth Lok Sabha	1-5-72	2-5-72	0-16	
X 17	Shri D. Sanjivayya, Member of the Provisional Parliament, Union Minister during 1964-67 and 1970-71 and the President of the Indian National Congress.	7-5-72	8-5-72	0-25	After obituary references, the House was adjourned for the day.
✓ 18	Shri Brij Behari Mehrotra, Member of the Third Lok Sabha.	21-5-72	23-5-72	0-06	

11. PAPERS LAID ON THE TABLE

(i) By Government	881
(ii) By Private Members	2

12. PERSONAL EXPLANATION UNDER RULE 357

Brief Subject	Name of Member who made the personal explanation	Date	Time taken
Certain remarks reported to have been made by the Prime Minister at Calcutta on 21-5-72.	Shri Jyotirmoy Bosu	23-5-72	H.M. 0-05

13. PRESIDENT'S ADDRESS

Date of address	Dats of dis- cussion on Mo- tion of Thanks	No. of amendments tabled	No. of amendments carried	Motion of Thanks adopted on	Time taken	President's Message reported on
13-3-72	14-3-72 16-3-72 29-3-72 30-3-72 3-4-72 4-4-72	261	Nil	4-4-72	H .M. 15 19	7-4-72

14. PRIVILEGE MATTERS

Sl. No.	Brief Subject	Name of the Member who raised the matter	Date on which matter brought before the House	Decision of the House	Time taken
1	2	3	4	5	6
1.	Question of privilege regarding certain reported statements relating to the 66th Report of the Committee on Public Undertakings alleged to have been made before the Pipelines Inquiry Commission (Takra Commission) by the Counsel appearing for the Government and matters incidental thereto.	Shri Inderajit Gupta	7-4-1972 18-4-1972	On 18-4-1972, the matter was referred by the Speaker to the House to the Committee of Privileges.	H. M. 0.33 0.09
2.	Question of privilege regarding alleged misreporting of certain proceedings of the House of 4th April 1972, by the <i>Times of India</i> Bombay in its issue dated the 5th April 1972, circulated by the UNI, which purported to report certain remarks stated to have been made by the Prime Minister in the House, but which were not contained in the Lok Sabha Debates.	Shri Atal Bihari Vajpayee	10-4-1972 21-4-1972	On 21-4-1972 the Speaker informed the House of the explanations received from the Editor of the <i>Times of India</i> , Bombay, and the General Manager of the UNI and observed that in view of the regret expressed by the General Manager of the UNI the matter might be dropped. The House agreed.	0.08 0.02

3 Question of privilege against the *Patriot*, New Delhi, for alleged misrepresentation of the party affiliation of Shri Iswar Chaudhry, M. P., in its issue dated the 14th April, 1972. Shri Iswar Chaudhry 17-4-1972

The Speaker informed the House of the explanation of the Editor of the newspaper that it had published a news agency report in good faith. H. M. 0-04

The Editor was asked to publish necessary correction, which he did in the *Patriot* dated the 18th April, 1972. Thereafter, the matter was closed.

4 Question of privilege against the *Financial Express*, Bombay, in respect of two news items published in its issue of 1-4-1972, attributing them to the "*Financial Express Bureau*", although they were based on the information contained in answers to certain questions in the House. Shri N.K. Sanghi 11-5-1972

On 11-5-1972, the Speaker informed the House of the explanation received from the Editor, *Financial Express*, and observed that it would have been better if the newspaper had also given a reference to the relevant proceedings of the House. The matter was then closed. 0-03

5 Question of privilege sought to be raised against the Managing Director of the National Industrial Development Corporation Ltd. for misleading the Committee on Public Undertakings as mentioned in the 63rd Report of that Committee (4th Lok Sabha). Shri Jyotirmoy Boshu 26-5-1972
30-5-1972

The Speaker observed that the findings of the Committee on Public Undertakings, who were already seized of the matter, might be awaited. The 22nd Report of the Committee on Public Undertakings on this matter was presented to the House on 31-5-1972 0-02

15. QUESTIONS

(i) Starred

Number of Questions put down in Question Lists	1080*
Number of Questions orally answered	539

(ii) Unstarred

Number of Questions put down in Question Lists and written answers furnished	8226**
--	--------

(iii) Short Notice

Number of Questions put down in Question Lists	6
Number of Questions orally answered	5

(iv) Half-an-Hour Discussions arising out of Answers to questions

Sl. No.	Brief Subject	Name of Member who raised Discussion	Date	Ministry/Department
1.	Profits of Sugar Mills and Share of sugarcane suppliers therein	Dr. Laxminarayan Pandeya	22-5-72	Agriculture
2.	Increase in support price of Jute	Sh. B. K. Daschowdhury	24-5-72	Foreign Trade
3.	Pak preparedness for another war with India.	Sh. Samar Guha	1-6-72	Defence

16. RESIGNATIONS BY MEMBERS

Sl. No.	Name	State	Constituency	Date of resignation	Date of announcement in the House
1.	Shri P. C. Sethi	Madhya Pradesh	Indore	22-3-72	22-3-72
2.	Shri Ghanshyambhai Oza	Gujarat	Rajkot	18-4-72	21-4-72
3.	Shri Siddhartha Shankar Ray	West Bengal	Raiganj	21-4-72	24-4-72

*Includes 4 Starred Questions withdrawn by the Members.

**Includes 251 Unstarred Questions deleted or withdrawn by the Members or transferred from one Ministry to another Ministry.

17. RESOLUTIONS

Private Members' Resolutions

Sl. No.	Brief Subject	Name of Member who moved	Date(s) of moving and discussion	Time taken	Ministry concerned	Remarks
H. M.						
1	Unemployment	Shri Bibhutji Mishra	10-12-71 (Third Ses- sion) 24-3-72 (Third Session)	1-25 taken during Third Session)	Labour and Rehabil- itation.	Withdrawn.
2	New industrial relations and labour policy	Shri Indrajit Gupta	24-3-72 7-4-72	3-09	Do.	Do.
3	Banning of communal para-military organisations.	Shri Inder J. Malhotra	7-4-72 21-4-72	2-25	Home Affairs	Do.
4	Establishment of two more steel plants during Fifth Five Year Plan.	Shri Banamal; Patnaik	21-4-72 5-5-72	1-58	Steel & Mines	Negative <i>ad.</i>
5	Nationalisation of leading industrial houses.	Shri H. N. Mukerjee	5-5-72 19-5-72	2-50	Industrial Develop- ment	Do.
6	Minimum per capita income	Shri Bibhutji Mishra	19-5-72	0-40	Finance	Discussion not concluded.

18. SHORT DURATION DISCUSSIONS (RULE 193)

Sl. No.	Brief subject	Names of Members who raised discussions	Date of discussion	Time taken		Ministry/Department concerned
				H	M	
1	Situation arising out of the massive escalation of U.S. bombing of Hanoi, capital of North Vietnam.	Shri H. N. Mukerjee	17-4-72	3-34		External Affairs
2	Drought conditions in West Bengal.	Shri Samar Guha	23-5-72	2-00		Agriculture
3	Reported sale of Adivasi girls from Orissa.	Shri Karik Orson	24-5-72	4-07		Home Affairs
4	Steep fall in the prices of agricultural commodities like coconuts, arecanut, ginger, pepper in Kerala and throughout the West Coast of India.	Shri C. K. Chandrappan	26-5-72	2-00		Agriculture
5	Statement laid on the Table by the Minister of Agriculture on 27-4-72 regarding Ceiling on Agricultural holdings.	Shri D. K. Panda	29-5-72	3-01		Agriculture
6	Payment of Rs. 60 lakhs by the chief cashier of State Bank of India, Parliament Street, New Delhi in 1971 to Shri Nagarwala and his companion on supported telephonic instruction from the Prime Minister.	Shri Jyotirmoy Bose	30-5-72	4-02		Finance

19. SPEAKER
Announcements

Sl. No.	Subject	Date
1	Adjournment of the House at 4.30 P.M. on 16-3-72 to re-assemble at 5 P.M. for the presentation of the Budget <i>d</i>	16-3-72
2	Cancellation of Lunch Hour in Lok Sabha on the 3rd, 4th, 9th and 10th May, 1972	2-5-72

20. STATEMENTS BY MINISTERS
(i) *Suo-moto* Statements made/laid under Rule 372

Sl. No.	Subject	Name of Minister	Date	Time taken
1	2	3	4	5
				H.M.
1	Government business for the week commencing the 20th March, 1972.	Shri Kedar Nath Singh	18-3-72	0-01 ✓
2	Prime Minister's visit to Bangladesh	Shrimati Indira Gandhi	20-3-72	0-02
3	Government business for the week commencing the 28th March, 1972.	Shri Raj Bahadur	25-3-72	0-18 ✓
*4	Strike at the Indian Institute of Technology, Kanpur.	Prof. S. Nurul Hasan	28-3-72	—
5	Trade Agreement between India and Bangladesh concluded on the 28th March, 1972.	Shri L.N. Mishra	29-3-72	0-04
6	Government business for the week commencing the 3rd April, 1972.	Shri Raj Bahadur	30-3-72	0-04 ✓
*7	Report of the Irrigation Commission.	Shri Baijnath Kureel	5-4-72	0-02
8	Strike in the Sealdah Division of Eastern Railway on the 1st April, 1972.	Shri K. Hanumanthaiya	6-4-72	0-05
9	Government business for the week commencing the 10th April, 1972.	Shri Raj Bahadur	7-4-72	0-04 ✓
10	Fire in the Cochin Refinery.	Shri H.R. Gokhale	10-4-72	0-03
*11	Meeting of Chief Ministers held on 14-4-72 to consider exemption from ceiling on agricultural holdings.	Shri Fakhruddin Ali Ahmed	17-4-72	—
12	Price policy for wheat for the 1972-73 marketing season.	Shri Fakhruddin Ali Ahmed	17-4-72	0-01
*13	Indo-Bangladesh Telecommunications Agreement.	Shri H.N. Bahuguna	19-4-72	—
14	Change of the date for elections to the Financial Committees.	Shri Raj Bahadur	19-4-72	0-02

*Statements were laid on the Table.

1	2	3	4	5
				H. M.
*15	Arrangements for development of deep Sea Fishing including proposed arrangements for collaboration with the Soviet Union.	Shri Annasahib P. Shinde	26-4-72	0-01
16	Derailment of Mysore-Hubli Passenger between Chakariappalli and Penukonda stations of the Southern Railway on 26-4-72.	Shri Mohammed Shafi Qureshi	26-4-72	0-01
*17	Ceiling on Agricultural Holdings.	Shri Fakhruddin Ali Ahmed.	27-4-72	0-01
*18	Observance of May Day as a holiday	Shri Raj Bahadur	28-4-72	0-05
19	Reported firing at Ambernath Steel Factory on 25-4-72.	Shri R.K. Khadilkar	5-5-72	0-04
*20	Reported suicide by Dr. V.H. Shah, a scientist of the Indian Agricultural Research Institute, New Delhi.	Shri Fakhruddin Ali Ahmed	9-5-72	—
21	Recent Developments in Vietnam.	Sardar Swaran Singh	10-5-72	0-05
22	Certain recent cease-fire violations by Pakistan in Jammu and Kashmir	Shri Jagjivan Ram	12-5-72	0-04
23	Government business for the week commencing the 15th May, 1972.	Shri Kedar Nath Singh	12-5-72	✓ 0-22
✓ 24	Alleged manhandling of and misbehaviour meted out to a Member of Lok Sabha in the Willingdon Hospital on 16-5-72.	Shri Uma Shankar Dikshit	16-5-72	0-07
*25	Drought conditions prevailing in West Bengal, Bihar, Orissa, Rajasthan and other parts of the country.	Shri Annasahib P. Sinde	17-5-72	0-02
*26	Demands of the employees of the Employees Provident Fund Organisation.	Shri R.K. Khadilkar	18-5-72	0-01
*27	Government business for the week commencing the 22nd May, 1972.	Shri Raj Bahadur	19-5-72	✓ 0-07
28.	Government business for the Week commencing the 29th May, 1972	Shri Raj Bahadur	26-5-72	✓ 0-05
29.	Sitting of Lok Sabha on 1-6-72 for transaction of Government Business	Shri Raj Bahadur	30-5-72	0-05

*Statements were laid on the Table.

(ii) Correcting Information Regarding
Starred Questions under Direction 16

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken
				H. M.
1.	Correcting the answer given on 4-4-72 to Starred Question No. 253 regarding wagons held up for minor repairs.	Shri Mohammed Shafi Qureshi	11-4-72	0-01
2.	Correcting the answer given on 24-4-72 to Starred Question No. 535 regarding revision of Merit-Cum-Means Scholarship for Technical Studies.	Prof. S. Nurul-Hassan	15-5-72	0-01

21 STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF BUSINESS

Business	Time Taken		Percentage to the total time
	H.	M.	
<i>Bills—</i>			
(a) Government Bills	54	44	15.2
(b) Private Members' Bills	14	11	4.0
<i>Budgets—</i>			
(a) Railway Budget	17	56	5.0
(b) General Budget	110	47	30.8
<i>Calling Attention Notices Rules (1970)</i>	20	37	5.7
<i>Discussions—</i>			
(a) Half-an-Hour Discussions (Rule 55)	1	19	0.4
(b) Short Duration Discussions (Rule (197))	18	44	5.1
<i>Motions (Rules 191 & 342)</i>	19	35	5.4
<i>President's Address</i>	15	19	4.2
<i>Questions</i>	51	06	14.2
<i>Resolutions—</i>			
Private Members' Resolutions	12	27	3.5
<i>Statements (Rule 357, 372 & 377 and Dir.16)</i>	3	55	1.1
Other Matters such as Oath or Affirmation, Papers laid on the Table, Obituary References, Points of Orders etc.	19	25	5.4
Total :	360.05		100.0